

**NOTICE**

**IT IS HEREBY NOTIFIED** for the information of the Advocates and the parties appearing-in-person at the **Principal Seat at Bombay** that on **Tuesday, 29<sup>th</sup> July, 2025** and **Wednesday, 30<sup>th</sup> July 2025**.

The Specially Constituted Division Bench of the **Hon'ble Shri Justice G. S. Kulkarni (Sitting at Principal seat at Bombay)** and the **Hon'ble Shri Justice Advait M. Sethna (Sitting at Aurangabad Bench through Video Conferencing)** will take up the following matters pertaining to the **Principal Seat at Bombay** between **5.30 p.m. to 6.30 p.m.** in **Court Room No. 54**, Main Building as per the board already published on 25.07.2025.

**Original Side**

SMWP/1/2024 and Connected matters

**NOTE: The details of the video conferencing link is provided on the cause-list.**

Dated this the 28<sup>th</sup> day of July 2025.

By Order,

Sd/-  
(H. M. Bhosale)  
Registrar (Judl-I),  
High Court, A.S. Bombay

Sd/-  
(A. H. Laddhad)  
Prothonotary & Sr. Master,  
High Court, O.S. Bombay